COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 173 of 2015

Dated: 19th July, 2017

In the matter of:

Punjab State Power Corporation Ltd.	 Appellant(s)
Vs.	
Punjab State Electricity Regulatory Commission	 Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 28.8.2017.

PPS/ Court Master

tpd